

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: February 18, 2016

No. 264 /JR(S)/2016

Sri **Pankaj Kumar**, Judicial Magistrate, First Class, Allahabad to be Additional Civil Judge, Junior Division, Allahabad.

No. 265 /JR(S)/2016

Smt. **Astha Srivastava**, Additional Civil Judge, Junior Division, Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Sri Deepak Kumar Mishra.

No. 266 /JR(S)/2016

Sri **Deepak Kumar Mishra**, Judicial Magistrate, First Class, Allahabad to be Additional Civil Judge, Junior Division, Allahabad.

No. 267 /JR(S)/2016

Sri **Manoj Kumar Shasan**, Additional Civil Judge, Junior Division, Allahabad to be Civil Judge, Junior Division (Fast Track Court), Allahabad in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 268 /JR(S)/2016

Sri **Rajendra Kumar Singh**, Additional Civil Judge, Junior Division, Azamgarh to be Civil Judge, Junior Division (Fast Track Court), Azamgarh in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 269 /JR(S)/2016

Sushri **Nutan Kumari**, Additional Civil Judge, Junior Division, Bahraich to be Civil Judge, Junior Division (Fast Track Court), Bahraich in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 270 /JR(S)/2016

Sri **Eshwar Saran Kannaujia**, Additional Civil Judge, Junior Division, Ballia is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ballia vice Sri Ravi Shankar Gupta.

No. 271 /JR(S)/2016

Sri **Ravi Shankar Gupta**, Judicial Magistrate, First Class, Ballia to be Civil Judge, Junior Division (West), Ballia vice Sri Saurabh Kumar Verma.

No. 272 /JR(S)/2016

Sri **Saurabh Kumar Verma**, Civil Judge, Junior Division (West), Ballia to be Civil Judge, Junior Division (Fast Track Court), Ballia in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 273 /JR(S)/2016

Sri **Mayank Tripathi**, Additional Civil Judge, Junior Division, Balrampur to be Civil Judge, Junior Division (Fast Track Court), Balrampur in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 274 /JR(S)/2016

Sri **Suresh Kumar Dubey**, Additional Civil Judge, Junior Division, Basti is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Sushri Neha Rungta.

No. 275 /JR(S)/2016

Sushri **Neha Rungta**, Judicial Magistrate, First Class, Basti to be Civil Judge, Junior Division, Khalilabad sitting at Basti vice Sri Yashwant Kumar Saroj.

No. 276 /JR(S)/2016

Sri **Yashwant Kumar Saroj**, Civil Judge, Junior Division, Khalilabad sitting at Basti to be Civil Judge, Junior Division (Fast Track Court), Basti in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 277 /JR(S)/2016

Sri **Ratnam Srivastav**, Additional Civil Judge, Junior Division, Bhadohi at Gyanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bhadohi at Gyanpur vice Sri Samarth Agrawal.

No. 278 /JR(S)/2016

Sri **Samarth Agrawal**, Judicial Magistrate, First Class, Bhadohi at Gyanpur to be Additional Civil Judge, Junior Division, Bhadohi at Gyanpur.

No. 279 /JR(S)/2016

Sri **Pawan Kumar Singh**, Additional Civil Judge, Junior Division, Bhadohi at Gyanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bhadohi at Gyanpur vice Sri Sharad Kumar Chaudhary.

No. 280 /JR(S)/2016

Sri **Sharad Kumar Chaudhary**, Judicial Magistrate, First Class Bhadohi at Gyanpur to be Civil Judge, Junior Division (Fast Track Court), Bhadohi at Gyanpur in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 281 /JR(S)/2016

Sri **Prabodh Kumar**, Additional Civil Judge, Junior Division, Bulandshahar to be Civil Judge, Junior Division (Fast Track Court), Bulandshahar in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 282 /JR(S)/2016

Sri **Raghuvansh Mani Singh**, Additional Civil Judge, Junior Division, Deoria to be Civil Judge, Junior Division (Fast Track Court), Deoria in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 283 /JR(S)/2016

Sri **Sandeep**, Additional Civil Judge, Junior Division, Etah is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etah vice Sri Vijay Kumar-III.

No. 284 /JR(S)/2016

Sri **Vijay Kumar-III**, Judicial Magistrate, First Class, Etah to be Civil Judge, Junior Division (Fast Track Court), Etah in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 285 /JR(S)/2016

Sushri **Anupma Singh**, Additional Civil Judge, Junior Division, Etawah is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etawah vice Smt. Niharika Jaiswal.

No. 286 /JR(S)/2016

Smt. **Niharika Jaiswal**, Judicial Magistrate, First Class, Etawah to be Additional Civil Judge, Junior Division, Etawah.

No. 287 /JR(S)/2016

Smt. **Shradha Tripathi**, Additional Civil Judge, Junior Division, Etawah to be Civil Judge, Junior Division (Fast Track Court), Etawah in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 288 /JR(S)/2016

Sri **Sanjay Singh-II**, Judicial Magistrate, First Class, Faizabad to be Additional Civil Judge, Junior Division, Faizabad.

No. 289 /JR(S)/2016

Smt. **Shradha Bhartiya**, Additional Civil Judge, Junior Division, Faizabad to be Civil Judge, Junior Division (Fast Track Court), Faizabad in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 290 /JR(S)/2016

Sri **Manindra Pal Singh**, Additional Civil Judge, Junior Division, Farrukhabad to be Civil Judge, Junior Division (Hawali), Farrukhabad vice Sri Vijay Kumar Gupta-II.

No. 291 /JR(S)/2016

Sri **Vijay Kumar Gupta-II**, Civil Judge, Junior Division (Hawali), Farrukhabad to be Civil Judge, Junior Division (Fast Track Court), Farrukhabad in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 292 /JR(S)/2016

Smt. **Shiv Kumari**, Additional Civil Judge, Junior Division, Firozabad to be Civil Judge, Junior Division (Fast Track Court), Firozabad in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 293 /JR(S)/2016

Smt. **Sarvottama Nagesh Sharma**, Additional Civil Judge, Junior Division, Ghaziabad to be Civil Judge, Junior Division (Fast Track Court), Ghaziabad in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 294 /JR(S)/2016

Smt. **Shweta Yadav**, Additional Civil Judge, Junior Division, Ghazipur to be Civil Judge, Junior Division (Fast Track Court), Ghazipur in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 295 /JR(S)/2016

Sushri **Priyanka Singh**, Additional Civil Judge, Junior Division, Gonda is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gonda vice Sushri Kavita Singh.

No. 296 /JR(S)/2016

Sushri **Kavita Singh**, Judicial Magistrate, First Class, Gonda to be Civil Judge, Junior Division (Fast Track Court), Gonda in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 297 /JR(S)/2016

Sushri **Sudha Yadav**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sri Deepak Kumar Jaiswal.

No. 298 /JR(S)/2016

Sri **Deepak Kumar Jaiswal**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 299 /JR(S)/2016

Sri **Nitin Kumar**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Smt. Pooja Gupta.

No. 300 /JR(S)/2016

Smt. **Pooja Gupta**, Judicial Magistrate, First Class, Gorakhpur to be Civil Judge, Junior Division (Fast Track Court), Gorakhpur in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 301 /JR(S)/2016

Sri **Mohammad Tauseef Raza**, Additional Civil Judge, Junior Division, Hardoi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hardoi vice Sri Adarsh Srivastava.

No. 302 /JR(S)/2016

Sri **Adarsh Srivastava**, Judicial Magistrate, First Class, Hardoi to be Civil Judge, Junior Division (East), Hardoi vice Sri Mahendra Kumar-II.

No. 303 /JR(S)/2016

Sri **Mahendra Kumar-II**, Civil Judge, Junior Division (East), Hardoi to be Civil Judge, Junior Division (Fast Track Court), Hardoi in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 304 /JR(S)/2016

Sri **Naresh Kumar Diwakar**, Additional Civil Judge, Junior Division, Hathras is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hathras vice Sri Om Pal Singh.

No. 305 /JR(S)/2016

Sri **Om Pal Singh**, Judicial Magistrate, First Class, Hathras to be Civil Judge, Junior Division (Fast Track Court), Hathras in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 306 /JR(S)/2016

Sri **Devendra Kumar-I**, Additional Civil Judge, Junior Division, Jaunpur to be Civil Judge, Junior Division, Shahganj sitting at Jaunpur vice Sri Sudhanshu Shekar Upadhyay.

No. 307 /JR(S)/2016

Sri **Sudhanshu Shekar Upadhyay**, Civil Judge, Junior Division, Shahganj sitting at Jaunpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jaunpur vice Sushri Shreya Bhargava.

No. 308 /JR(S)/2016

Sushri **Shreya Bhargava**, Judicial Magistrate, First Class, Jaunpur to be Civil Judge, Junior Division, Jaunpur vice Sri Prashant Shukla.

No. 309 /JR(S)/2016

Sri **Prashant Shukla**, Civil Judge, Junior Division, Jaunpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jaunpur vice Smt. Manju Kumari.

No. 310 /JR(S)/2016

Smt. **Manju Kumari**, Judicial Magistrate, First Class, Jaunpur to be Civil Judge, Junior Division (Fast Track Court), Jaunpur in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 311 /JR(S)/2016

Sushri **Bhavya Tiwari**, Additional Civil Judge, Junior Division, Jhansi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jhansi vice Smt. Poonam Singh-II.

No. 312 /JR(S)/2016

Smt. **Poonam Singh-II**, Judicial Magistrate, First Class, Jhansi to be Civil Judge, Junior Division (Fast Track Court), Jhansi in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 313 /JR(S)/2016

Sri **Sushil Kumar-V**, Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Junior Division (Fast Track Court), Kanpur Nagar in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 314 /JR(S)/2016

Sri **Pramod Singh Yadav**, Additional Civil Judge, Junior Division, Lakhimpur Kheri to be Civil Judge, Junior Division (Fast Track Court), Lakhimpur Kheri in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 315 /JR(S)/2016

Sri **Aishwarya Pratap Singh**, Additional Civil Judge, Junior Division, Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Sushri Durgesh Nandini.

No. 316 /JR(S)/2016

Sushri **Durgesh Nandini**, Judicial Magistrate, First Class, Lucknow to be Civil Judge, Junior Division (Fast Track Court), Lucknow in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 317 /JR(S)/2016

Sushri **Sonkia Verma**, Additional Civil Judge, Junior Division, Mainpuri is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mainpuri vice Sri Prashant Kumar Singh.

No. 318 /JR(S)/2016

Sri **Prashant Kumar Singh**, Judicial Magistrate, First Class, Mainpuri to be Civil Judge, Junior Division (Fast Track Court), Mainpuri in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 319 /JR(S)/2016

Smt. **Sudha**, Additional Civil Judge, Junior Division, Mathura to be Civil Judge, Junior Division (Fast Track Court), Mathura in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 320 /JR(S)/2016

Smt. **Vineeta Singh**, Additional Civil Judge, Junior Division, Mau to be Civil Judge, Junior Division (Fast Track Court), Mau in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 321 /JR(S)/2016

Smt. **Nuhin Zaidi**, Judicial Magistrate, First Class, Meerut to be Civil Judge, Junior Division (Hawali), Meerut vice Sushri Nahid Sultana.

No. 322 /JR(S)/2016

Sushri **Nahid Sultana**, Civil Judge, Junior Division (Hawali), Meerut is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Smt. Sweta Choudhary.

No. 323 /JR(S)/2016

Smt. **Sweta Choudhary**, Judicial Magistrate, First Class, Meerut to be Civil Judge, Junior Division (Fast Track Court), Meerut in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 324 /JR(S)/2016

Smt. **Jyotsna Yadav**, Additional Civil Judge, Junior Division, Mirzapur to be Civil Judge, Junior Division (Fast Track Court), Mirzapur in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 325 /JR(S)/2016

Sushri **Seema Kumari**, Additional Civil Judge, Junior Division, Muzaffarnagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Muzaffarnagar vice Smt. Sangeeta.

No. 326 /JR(S)/2016

Smt. **Sangeeta**, Judicial Magistrate, First Class, Muzaffarnagar to be Civil Judge, Junior Division, Muzaffarnagar vice Smt. Chhaya Sharma.

No. 327 /JR(S)/2016

Smt. **Chhaya Sharma**, Civil Judge, Junior Division, Muzaffarnagar to be Civil Judge, Junior Division (Fast Track Court), Muzaffarnagar in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 328 /JR(S)/2016

Sushri **Archana Singh**, Additional Civil Judge, Junior Division, Pratapgarh to be Civil Judge, Junior Division (Fast Track Court), Pratapgarh in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 329 /JR(S)/2016

Sushri **Alunkrita Shakti Tripathi**, Additional Civil Judge, Junior Division, Rae Bareli is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Rae Bareli vice Sri Navneet Singh.

No. 330 /JR(S)/2016

Sri **Navneet Singh**, Judicial Magistrate, First Class, Rae Bareli to be Civil Judge, Junior Division (Fast Track Court), Rae Bareli in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 331 /JR(S)/2016

Sri **Devendra Kumar-II**, Additional Civil Judge, Junior Division, Ramabai Nagar/Kanpur Dehat is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ramabai Nagar/Kanpur Dehat vice Sushri Pratibha Gautam.

No. 332 /JR(S)/2016

Sushri **Pratibha Gautam**, Judicial Magistrate, First Class, Ramabai Nagar/Kanpur Dehat to be Additional Civil Judge, Junior Division, Ramabai Nagar/Kanpur Dehat.

No. 333 /JR(S)/2016

Smt. **Chir Kumaritva**, Additional Civil Judge, Junior Division, Ramabai Nagar/ Kanpur Dehat to be Civil Judge, Junior Division (Fast Track Court), Ramabai Nagar/Kanpur Dehat in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 334 /JR(S)/2016

Sri **Arvind Verma**, Additional Civil Judge, Junior Division, Rampur to be Civil Judge, Junior Division (Fast Track Court), Rampur in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 335 /JR(S)/2016

Smt. **Toolika Bandhu**, Judicial Magistrate, First Class, Shahjahanpur to be Civil Judge, Junior Division (Fast Track Court), Shahjahanpur in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 336 /JR(S)/2016

Sri **Arun Kumar Yadava**, Additional Civil Judge, Junior Division, Sultanpur to be Civil Judge, Junior Division (North), Sultanpur vice Sri Bhagwan Das Gupta.

No. 337 /JR(S)/2016

Sri **Bhagwan Das Gupta**, Civil Judge, Junior Division (North), Sultanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sultanpur vice Sri Ravi Kumar Diwakar.

No. 338 /JR(S)/2016

Sri **Ravi Kumar Diwakar**, Judicial Magistrate, First Class, Sultanpur to be Civil Judge, Junior Division (Fast Track Court), Sultanpur in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 339 /JR(S)/2016

Dr. **Sunil Kumar Singh-IV**, Additional Civil Judge, Junior Division, Unnao to be Civil Judge, Junior Division (Fast Track Court), Unnao in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

No. 340 /JR(S)/2016

Sushri **Namrata Singh**, Civil Judge, Junior Division (Hawali), Varanasi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi vice Smt. Kiran Gond.

No. 341 /JR(S)/2016

Smt. **Kiran Gond**, Judicial Magistrate, First Class, Varanasi to be Civil Judge, Junior Division (Fast Track Court), Varanasi in the newly created court vide G.O. No. 197/VII-Nyay-2-2016-173G/15T.C. dated 15.02.2016.

BY ORDER OF THE COURT

sd/-

**(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 92/JR(S)/2016: Allahabad: Dated: February 18, 2016

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Senior Registrar (Judicial), High Court, Allahabad.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
13. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
14. The Joint Registrar (Misc.), High Court, Allahabad.
15. The Deputy Registrar (G.), High Court, Allahabad with the request to take necessary steps regarding Class-III & Class-IV employees.
16. The Section Officer (Admin.A-3) Section, High Court, Allahabad
17. The Section Officer (Admin. C) Section, High Court, Allahabad.
18. The Section Officer (Admin. H) Section, High Court, Allahabad.

19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. P.S. to Hon'ble the Administrative Judges sitting at High Court at Allahabad and High Court, Lucknow Bench, Lucknow with request to place this notification before Hon'ble Judges for His Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

**(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**